

Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

Shastri Bhavan, New Delhi.

Dated : 8<sup>th</sup> Feb., 2016.

**NOTIFICATION**

No.A-60011/14/2014-Admn.IV(LA) : The Department of Legal Affairs has launched Legal Information Management and Briefing System (LIMBS) so as to monitor conduct of cases on behalf of the Union of India and Organizations, Departments etc. under the administrative control of Central Government through web based application.

2. LIMBS is a web-based platform which provides a common access portal to all users having varying needs and cutting across administration pyramids i.e. access is available right from the file dealing hand to the top management. LIMBS has user friendly data entry screen for capturing the details of court cases. Progress of court cases can be entered. Various MIS reports help to monitor these cases. E-document vault allows user to enter the important judgment. SMS alerts are used to sensitize the users over important issues.

3. The LIMBS application will host huge data, involve various stakeholders, Nodal Authorities to take data driven decisions, know the date of hearing in advance and may enable the authorities to prepare their response in advance. For the purpose, a LIMBS Steering Committee has been constituted as follows :-

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|--|----------|
| (i) Hon'ble Minister for Law & Justice or Law Secretary, as the occasion demands                   | Chairman |
| (ii) Secretary or his nominee not below the rank of Joint Secretary/Director of all the Ministries | Members  |
| (iii) Joint Secretary (Judicial), Department of Legal Affairs                                      | Convenor |

This issues with the approval of Hon'ble Minister for Law & Justice.

  
( Suresh Chandra )

Joint Secretary & Legal Adviser

To

The Manager,  
Govt. of India Press,  
Faridabad (Haryana).



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7. Hindi Section for providing Hindi version of the notification along with soft copy through e-mail in [admn4la-mol@nic.in](mailto:admn4la-mol@nic.in).

*Bhakti Lal*  
8/2/2016  
( Bhakti Lal )

Under Secretary to the Govt. of India